

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.258/2000

Tuesday this the 25th day of April, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. Remlath P. aged 31 years
W/o Nazar, Shafi Vihar
Thazhe Kottaniparamba
PO. Thiruvannur Nada,
Kozhikode.
2. Bindu K.P. aged 31
W/o Sreesh, Shanthi
Near Muthappankavu, Kozhikode.
3. C.Rajesh, aged 32 years
S/o C.Ramachandran,
Charakkal House,
Edacheri Meethal Paramba,
Chevarambalam, Kozhikode.
4. Anoop Babu K
aged 32 years, S/o K.Sahadevan,
Sangeeth, II/599
Eranhipalam, Kozhikode.
5. Sheeja T aged 31
D/o C.Raman,
Narayana Vihar,
Edakkad,
West Hill, Kozhikode.
6. Vijy V. agted 30
D/o Gopalan V.
Ambazhapurath House,
Mankavu, Kozhikode.
7. Letha C.S.D/o Anil
agted 30, TC 14/1570
Aramal K.B. A.C. Junction,
Palayam,
Thiruvananthapuram.

...Applicant

(By Advocate Mr. Shefik MA)

Vs.

1. Union of India represented by Secretary
to Government of India, Ministry of
External Affairs, New Delhi.
2. The Joint Secretary (CPV)
& CPO Ministry of External Affairs,
New Delhi.
3. The Passport Officer,
Kozhikode.

..Respondents

(By Advocate Mr. K.Kesavankutty)

.2.

The application having been heard on 25.4.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for admission today, learned counsel for applicants submits that for some technical reasons the Original Application is likely to fail and therefore, seeks permission to withdraw this application with liberty to move afresh, in accordance with law. Permission is granted and the application is dismissed as withdrawn. No costs.

Dated the 25th day of April, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

| s |